

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2204
ANSWERED ON:10.03.2015
KASHMIRI IN JAILS
Karra Shri Tariq Hameed

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of residents of Jammu and Kashmir lodged in various jails during each of the last three years and the current year, State-wise; and

(b) the details of the nature and status of cases against such persons, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): "Prisons" is a State subject under List II of the Seventh Schedule to the Constitution and, therefore, prison administration is primarily the responsibility of the State Governments. The data is not available centrally in this regard.